

CORAM : H. H. THE ADDITIONAL SESSIONS JUDGE,
SHRI. P. P. RAJVAIDYA. (C.R. NO.16)
Date : 01.12.2020

Sr.No.	Case No.	Party	Next date
1	ABA 1410/2019	Vishal Belapurkar Vs State Directorate Of Enforcement	
2	ABA 1411/2019	Santosh Shrawan Mali Vs Directorate Of Enforcement	
3	ABA ABA 1412/2019	Venkatesh Basatwar Vs Directorate Of Enforcement	
4	ABA 2204/2019	Mr. Hiren Lakhamsi Malde and ORs Vs M. R. A. Marg Police Station	
5	M.A. in ABA 289/2020	Mrs.Inderjit Kaur Ahluwalia Vs MRA marg P.stn.	
6	ABA 1409/2020	Ajay Devidin Gupta And 2 Ors Vs Marine Drive Police Station	
7	Spl. Case 104/2015	Dahisar Police Station Vs Vijay Ramkrushna Kasabe	
8	PMLA 9/17		
9	ABA 2265/2019	Swetha Kedia V/s Azad Maidan Pstn.	
10	ABA 2266/2019	Pinky Kedia V/s Azad Maidan Pstn.	
11	ABA 6/2020	Rajesh Kedia V/s Azad Maidan Pstn.	

CORAM : H. H. THE ADDITIONAL SESSIONS JUDGE,
SHRI. P. P. RAJVAIDYA. (C.R. NO.16)

Date : 02.12.2020

Sr.No.	Case No.	Party	Next date
1	M.A. in ABA 40/2019	Asif Porbandarwala Vs Heena Roshan Zameer Momin And 2 Others	
2	ABA 2125/2019	Priya Paul Vs Azad Maidan Police Station	
3	ABA 890/2020	Mohd.Nabi Qureshi Vs Azad Maidan Pstn.	
4	PMLA 699/2020		

SheristedarC.R.16

CORAM : H. H. THE ADDITIONAL SESSIONS JUDGE,
SHRI. P. P. RAJVAIDYA. (C.R. NO.16)
Date : 03.12.2020

Sr.No.	Case No.	Party	Next date
1	ABA 19/2020	Kalpana Mukesh Mehta Vs Azad Maidan Police Station Dinesh Tiwari	
2	ABA 218/2020	Nitin Shrirang Gaikwad Vs MRA Marg Pstn.	
3	PMLA MA 752/2020	Directorate of Enforcement Vs Hassan Ali Khan and Others	
4	PMLA Spl. 7/18	Directorate of Inforcement Vs Prashant Mulekar and other 11	

SheristedarC.R.16

CORAM : H. H. THE ADDITIONAL SESSIONS JUDGE,
SHRI. P. P. RAJVAIDYA. (C.R. NO.16)

Date : 04.12.2020

Sr.No.	Case No.	Party	Next date
1	ABA 561/2020	Janardan Rajaram Bavne and 4 ors. Vs The State Azad Maidan P.stn.	
2	ABA 1144/2020	Harshit Subhash Mody Vs Marine Drive Police Station	
3	ABA 1892/2019	Mohd. Gaus Mohd. Hanif Shaikh Vs State Directorate Of Enforcement	

SheristedarC.R.16

CORAM : H. H. THE ADDITIONAL SESSIONS JUDGE,
SHRI. P. P. RAJVAIDYA. (C.R. NO.16)
Date : 05.12.2020

Sr.No.	Case No.	Party	Next date
1	ABA 810/2019	Mohammed Hussain Hanif Shaikh Vs Assistant Director, Directorate Of Enforcement	
2	ABA 1562/2019	Hitesh Premji Gada Vs State Azad Maidan Police Station	
3	ABA 2209/2019	Shri Yakub Abdul Hamid Shaikh Vs M R A Marg Police Station Sahim D.	
4	ABA 487/2020	Akshay Bhanushankar Pandya And 2 Others Vs State Cuffe Parade Police Station	

SheristedarC.R.16